



**PROFORMA FOR DECLARATION ASSETS**

**(As on 31-03-2012)**

Name of officer (In full): **AWADH KISHORE**  
Date of Birth : **25/03/1980**  
Present Post held : **I CIVIL JUDGE CLASS-II, AMBIKAPUR, DISTT. SURGUJA (C.G.)**

Immovable property				
Name of District, Sub-Division Taluka and village in which property is situated	Name and details of property		If not in own name, State in whose name held and his/her relationship to the Govt. Servent	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1- Vill. Belsar, Distt. Arwal, State- Bihar	Residential House	18 Acre Agricultural Land of HUF	5 Acre held in own name, 8 Acre in the name of My Father Shri Siya Ram Prasad 8 Acre in the name of My Brother Shri Kaushal Kishore	Ansestal Property
2- Fulwari Sharif Patna Town, Distt. Patna, State-Bihar		6 Dismal Land	In the Name of My Father Shri Siya Ram Prasad	Ansestal Property
3- Jahanabad Town, Ditt. Jahanabad, State- Bihar		6 Dismal Land	In the Name of My Father Shri Siya Ram Prasad	Ansestal Property
<b>Movable property (Valued Above 25,000/-of Rs.)</b>				
Name of Articles				
Maruti Zen Estilo Car - Value Rs. 2,40,000/- (Approx.)				

*Handwritten signature*

**Jewellery (Lump sum)**

Jewellery (worth Rs.)

Rs. 20,00,000/- (Approx. at present value) Approx. 650 Gram Gold Jewellery and Approx. 200 Gram Silver Jewellery (in Joint position of himself my wife and my daughter)

		Shares/Debentures	
Name of Issuing Company		Nos. of Shares	
1		2	
<b>Life Insurance policy &amp; Others</b>			
Name of Issuing Company		Amount	
1		2	
L.I.C.		6,00,000/- in my own name	
		6,00,000/- in the name of my wife	
		(Annual premium 55,400/-)	
<b>Bank Deposites/Securities &amp; Investments</b>			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposites	S.B.I.	Ambikapur	75,000/-
2) Savings Bank	S.B.I.	Ambikapur	63,000/-
A/CS			
3) PPF			
4) GPF			
5) NSS			
6) Others			

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note :- The expected declaration of assets is subject to provisions of C.G civil services (conduct) Rules 1965.

*AK*  
16/11/13

Signature & Date